

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
CALCUTTA

No.M.A.434/2005
Arising out of
O.A.654/1997

Date of order : 12.8.2005

Present : Hon'ble Mr. Justice B. Panigrahi, Vice-Chairman
Hon'ble Mr. N.D. Dayal, Administrative Member

UNION OF INDIA & ORS.
(N.S.S.O.)
VS.
SALIL GHOSH & ORS.

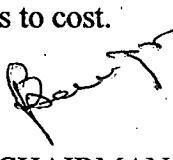
For the applicants : Mr. M.S. Banerjee, counsel
For the opposite party : Mr. B.C. Sinha, counsel

O R D E R

Per Justice B. Panigrahi, V.C.

This M.A. has been filed by the respondents of the O.A. for extension of time to implement the order of this Tribunal. Time to implement the order of this Tribunal is hereby extended up to 15th November,2005. The order of the Tribunal be implemented in the meantime. No further time will be granted for the purpose. No order as to cost.


MEMBER(A)


VICE-CHAIRMAN